

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-CW-330/2020

Source It Out KPO Services
Pvt. Ltd. Rep. By its Director,
Aditya Varma

...Petitioner.

Vs

Symbio Energy Limited, Thr. Its
Directors

...Respondent.

Shri V. Sawant, Advocate for the petitioner.
Shri G. Agni, Advocate for the respondent.

Coram:- DAMA SESHADRI NAIDU, J.

Date:1st December 2020.

P.C.

Petitioner's counsel seeks one week time to come up with an application for amendment.

2. Post the matter on 8.12.2020.

DAMA SESHADRI NAIDU, J.

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